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TRAI issues Consultation Paper on Issues related to the Interconnection Regulation in Non-Addressable Cable TV Sector

New Delhi, 27th December, 2010 - The Telecom Regulatory Authority of India (TRAI) today issued a Consultation Paper on issues related to the Interconnection Regulation in non-addressable Cable TV Sector.

The Interconnection agreements in non-addressable cable TV sector, which are governed by the Telecommunication (Broadcasting and Cable Services) Interconnection Regulation 2004, amended from time to time, are based on negotiated subscriber base which has not been effective at the ground level resulting in a number of disputes between the service providers. The Authority has felt the need for effecting certain amendments to the interconnection regulation to address the issue.

The Consultation paper discusses the extant regulatory provisions and a possible solution to the issue. Stakeholders are requested to offer their valuable comments by 15th January 2011 and counter-comments by 20th January 2011.

The full text of the consultation paper is available on TRAI website: www.traai.gov.in .

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